

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1657/2017

DHARAM KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN REFILING ON IA 46213/2017)

Date : 27-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajai Bhalla, Adv.

Mr. Anil Kumar Tandale, AOR

For Respondent(s)

Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to learned counsel for the parties to file additional documents. After expiry of four weeks, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

PS